



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rlsajp@gmail.com)

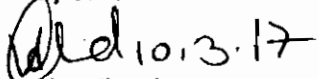
Cause List Date 21-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Goyal, Sr. Advocate	S.B. Civil Second Appeal No.151/97 Gyarsa Vs. Bhorilal	Amod Kasliwal	Sudesh Bansal
2	Sh.O.P.Sharma-I RHJS (Retd.)	S.B. Civil First Appeal No. 676/2006 Hukum chand Vs. Birdhi Chand	Chiranji Lal Saini	Praveen Jain
3	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 4997/2014 Wasim Vs. State	Tanveer Ahmed	Rajender Raghav
4	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Writ Petition No. 14592/2014 Anil Kumar Smt. Shashi Verma	Ajay Gupta	Ram Rakh Sharma
5	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Cr. Misc. Petition No. 2312/2014 Vishal Pathak Vs. State	P.S. Shukla	H.C. Ganesia
6	Sh. O.P. Sharma II RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1415/2016 Anil Kumar@Narendra Kumar Vs. State	V.K. Sharma	S.P. Danera
7	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1638/2010 Abdul Saeed Vs. Iqbal	Manoj Bhardwaj	Rajesh Kapoor
8	Smt. Madhuri Singh Advocate	S.B. Cr. Misc. Petition No. 5642/2016 Shantnu Garg Vs. State	Madhav Mitra	N.S. Shekhawat, PP
9	Smt. Madhuri Singh, Advocate	S.B. Cr. Writ Petition No. 184/2016 & 286/2016 Kailash Chand Vs. Smt. Asha	Umesh Vyas	Navalsingh Sikarwar
10	Sh. P.K. Kasliwal, Advocate	S.B. Cr. Misc. Petition No. 2138/2016 Pushpendra Veer Singh Vs. State	Nishant Vyas	T.C. Sharma
11	Sh. Hari Kishan Sharma, Advocate	S.B. Civil Transfer Application No. 99/2016 Smt. Anita Devi Vs. Gajanand Sharma	Laxmikant Sharma	Aniket Sharma
12	Sh. Shashi Bhusan Gupta, Advocate	S.B. Cr. Revision No. 1056/2009 Kajod Vs. Smt. Shanti Devi	Saransh Saini	D.K. Bhardwaj
13	Sh. Bhuvnesh Sharma Advocate	S.B. Civil Misc. Appeal No. 5531/2016 Smt. Babli Vs. Rakesh Yadav	M.A. Khan	H.R. Kumawat
14	Ms. Raj Sharma, Advocate	S.B. Cr. Misc. Bail Application No. 10510/16 Puneet Bhagchandani Vs. State	Bhupendra Sharma	Rajeev Surana
15	Sh. Sunit Awasthi, Advocate	S.B. Cr. Misc. Anticipatory Bail Application No. 10415/16, Sarang Balani Vs. State	Lalit Sharma	R.R.Gurjar, PP

Due to local holiday on 20.3.17 the matters of 20.3.17 will be listed on 21.3.17

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order



(Anu Chaudhary)

Full Time Secretary, RHCLSC

Mediation Centre,

Rajasthan High Court,

Jaipur



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)

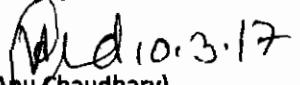
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 22-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. 5/2015 M/s MD Construction Vs. M/s Laxmi Prime Buildwell Pvt Ltd	Ajay Goyal	R.R. Choudhary
2	Smt. Sumati Bishnoi, Advocate	D.B. Civil Misc. Appeal No. 1214/2016 Smt. Nisha Vs. Sandeep Kumar Choudhary	Virendra Dave	Rajneesh Gupta
3	Sh. Ashok Sharma Advocate	S.B. Civil Transfer Application No. 135/2016 Neelam Chabra Alias Neelu Chabra Vs. Manish Kumar Jain	Amit Gupta	Vijay Choudhary
4	Sh. Sudesh Bansal, Advocate	S.B. Civil First Appeal No. 28/03 Bheekha Ram Vs. Smt. Sairi	V.K. Tamoliya	Reashm Bhargava
5	Sh. Sudesh Bansal , Advocate	S.B. Cr. Misc. Bail No. 7394/2016 Anil Kumar Swami Vs. State	Harendra Singh	P.P. Singh
6	Sh. Manish Kumawat, Advocate	S.B. Cr. Misc. Petition No. 2478/2014 Rajendra Kumar Gupta Vs. State	Mahesh Gupta	S.R. Sharma
7	Sh. Basant Singh Chabba, Advocate	S.B. Civil Misc. Appeal No. 4769/2012 & 4768 / 2012 Smt. Mithilesh Vs. Jagdish Prasad	Yogesh Singhal	Timan Singh

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur